

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

ORIGINAL APPLICATION NO. 811 OF 2004.

ALLAHABAD THIS THE 20<sup>TH</sup> DAY OF *September* NOVEMBER 2007.

Hon'ble Mr. Shailendra Pandey, A.M

Dinesh Chandra son of late Baij Nath, resident of Village Gaura, Post Office Bari, District Allahabad.

.....Applicant

(By Advocate: Shri Vinay Khare)

Versus.

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Deputy Controller of Defence Accounts (Administration), Allahabad.
3. Principal Controller of Defence Accounts (Pensions), Allahabad.

.....Respondents

(By Advocate: Shri N.C. Nishad)

ORDER

Heard Shri Vinay Khare, learned counsel for the applicant and Shri N.C. Nishad, learned counsel for the respondents.

2. A perusal of the recommendations of the Assigned Committee for compassionate appointments in respect of 17 candidates considered reveals that the Committee, ~~after~~ on the basis of various factors, graded the 17 candidates for compassionate appointment. Unfortunately, according to this gradation, some other cases were deemed to be more deserving than the case of the applicant. Government orders were followed on the subject and, therefore, there is no need for the Tribunal to interfere in this case. However, *The* department may keep the case of the applicant on record for grant of compassionate appointment, as and when the vacancy position and Rules allow his compassionate appointment.
3. With the above direction, the Original Application is disposed of.

No costs.

*Shailendra Pandey*  
Member-A

Manish/-